

1	2	3	4	5	6	7	8	9	10
5.	Haryana	2.08	-	-	-	-	1.52	-	-
6.	Karnataka	68.42	9.00	-	69.03	-	-	2.74	-
7.	Kerala	-	105.48	-	-	-	-	12.77	-
8.	Madhya Pradesh	20.88	15.30	-	-	-	5.78	11.10	-
9.	Rajasthan	65.62	12.71	27.64	38.665	-	-	4.07	-
10.	Sikkim	-	-	-	-	-	-	0.30	-
11.	Tamil Nadu	-	-	-	-	-	-	0.30	-
12.	Uttar Pradesh	45.00	83.51	173.06	-	3.04	11.70	34.88	4.71
13.	West Bengal	13.00	6.70	19.30	-	-	-	24.32	-
14.	Chandigarh	-	-	-	-	-	-	-	0.30
15.	R.A. Kidwai Memo. Trust, New Delhi.	-	5.00	-	-	-	-	-	-
Total		215.00	242.00	220.00	107.695	3.04	19.00	109.94	15.19

[Translation]

#### Educational Standard in KVS

1481. SHRI JAI PRAKASH (Hardoi) : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "Kendriya Vidyalayon Ki Padhai par Sawaliya Nisan" published in the daily 'Jansatta' dated November 7, 1996;

(b) if so, the reasons for decline in educational standard;

(c) whether the report of Selja Committee constituted for the improvement in Kendriya Vidyalaya Sangathan has not been implemented even after acceptance;

(d) if so, the reasons therefor and the time by which it is likely to be implemented;

(e) whether the Government was already aware of the corruption prevalent in the Sangathan on higher levels; and

(f) if so, the steps taken by the Government to enquire into the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes, Sir.

(b) The results of Kendriya Vidyalayas in classes X and XII are better than that of the CBSE overall results.

(c) and (d). The Kendriya Vidyalaya Sangathan (KVS) has implemented thirty seven recommendations of the Selja Committee. Action has already been initiated to implement the remaining twelve recommendations.

(e) and (f). Some representations listing certain grievances/demands including for conducting an enquiry

into the alleged irregularities were received. The competent authority has decided that detailed enquiry was not required for the period upto 26th May, 1995 as the allegations raised were obscure and without substance. For the period after 26th May, 1995, information is being gathered and will be placed on the table of the Sabha.

[English]

#### Dengue Fever

1482. SHRI MANORANJAN BHAKTA :  
 PROF. P.J. KURIEN :  
 SHRI MULLAPPALLY RAMACHANDRAN :  
 SHRI JAI PRAKASH AGARWAL :  
 SHRI VIRENDRA KUMAR SINGH :  
 SHRI TARIT BARAN TOPDAR :  
 SHRI AJOY MUKHOPADHYAY :  
 SHRI D.P. YADAV :  
 SHRI K.H. MUNIYAPPA :  
 DR. T. SUBBARAMI REDDY :  
 SHRI V.M. SUDHEERAN :  
 SHRI JAI PRAKASH (HARDOI) :  
 SHRI K.D. SULTANPURI :  
 SHRI RAMACHANDRA VEERAPPA :  
 SHRI G. VENKATESWAMY :  
 SHRI BASU DEB ACHARIA :  
 SHRI P.C. THOMAS :  
 SHRIMATI BHAVNA BEN DEVRAJ BHAI  
 CHIKHALIA :  
 DR. KRUPASINDHU BHOI :  
 SHRI PRADIP BHATTACHARYA :  
 SHRI ASHOK PRADHAN :  
 SHRIMATI SHEELA GAUTAM :

PROF. AJIT KUMAR MEHTA :  
 SHRI RAMSAGAR :  
 SHRI SOHAN VEER SINGH :  
 SHRI BHAKTA CHARAN DAS :  
 SHRI GANGA CHARAN RAJPUT :  
 SHRI HARADHAN ROY :  
 SHRI K.C. KONDAIAH :  
 SHRI MANIKRAO HODLYA GAVIT :  
 SHRI R. SAMBASIVA RAO :  
 SHRI PARASRAM BHARDWAJ :  
 SHRI SUKH LAL KUSHWAHA :  
 SHRI SARAT PATTANAYAK :  
 SHRI HANNAN MOLLAH :  
 SHRI KACHARU BHAU RAUT :  
 SHRI KODIKKUNNIL SURESH :  
 SHRI PINAKI MISRA :  
 SHRI MADHAVRAO SCINDIA :  
 SHRI AJOY CHAKRABORTY :  
 KUMARI SUSHILA TIRIYA :  
 SHRI M. SELVARASU :  
 KUMARI FRIDA TOPNO :  
 SHRIMATI VASUNDHARA RAJE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether high level coordination committee set up by Union Government, Delhi Government and National Institute of Communicable Diseases to monitor Dengue fever cases is reported to be alarmed over the increasing death figures despite tall claim that disease is under control;

(b) if so, the details thereof;

(c) the number of patients affected by dengue fever admitted in various hospitals in the capital and other states and the number of people died of this disease. State-wise;

(d) whether the Central Government have provided any financial assistance to the State Governments to check this disease;

(e) if so, the details thereof;

(f) whether the Government have received any warning from the World Health Organisation about the out break of Dengue fever;

(g) if so, the reaction of the Government thereto; and

(h) the action Government propose to take to prevent the recurrence of this disease in future?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). A Central Coordinating Committee under the Chairmanship of Union Health Secretary was set up to monitor the Dengue Situation

in Delhi and to advise remedial action to be undertaken by the concerned agencies of the State Governments. The Committee met on a daily basis from 16.10.96 to 8.11.96.

The outbreak of the disease which mainly affected Delhi has been brought under control.

State-wise break up of suspected cases and deaths during 1996 (upto 27.11.96) as reported by the State Health Directorates and the Directorate of National Malaria Eradication Programme (NMEP) are as under:

S. No.	Name of States/ UTs.	Cases (upto 27.11.96)	Deaths (upto 27.11.96)
1.	Delhi	9807	394
2.	Haryana	1595	52
3.	Karnataka	109	5
4.	Punjab	765	30
5.	Maharashtra.	668	7
6.	Tamil Nadu	471	14
7.	Uttar Pradesh	527	1
Total		13942	503

(d) and (e). Apart from rendering technical guidance to the State material assistance has been provided under the NMEP for vector Control, which may be seen in enclosed Statement. Blood component Separation facilities were augmented by arranging Centrifuge machines for Delhi, Faridabad, Ludhiana and Meerut which ensured adequate availability of platelets/Plasma for the affected Dengue patients.

(f) and (g). No specific warning from the World Health Organisation was received during 1996. A letter dated 9th September, 1996 to the Union Health Ministry contained only trend analysis of incidence of Dengue Fever, Dengue Haemorrhagic Fever in different South-East Asian Countries, including India. Government was advised to keep vigil in major hospitals and prepare for emergency handling of the situation. Control Rooms were set up in the Directorate General of Health Services and Directorate of National Malaria Eradication Programme on 10.9.96 and all hospitals were asked to monitor and report the cases and deaths to the authorities. The National Institute of Communicable Diseases (NICD) also issued a Dengue Alert to all State Govts. and reiterated the guidelines relating to surveillance and containment of Dengue which had been issued in August, 1995.

(h) The Central Government is now proposing to prepare a Contingency Plan for Vector borne diseases like Malaria, Kala-azar, Dengue. A Calendar of events and activities will be provided to the State Govts. on a State-wise basis, highlighting endemic areas and specific locations requiring attention both from the point of view of prevention, spraying during transmission period and treatment.

## STATEMENT

State	Pyrethrum Extract	Malathion Tech.	Malathion 25% wdp	Synthetic Pyrethroid	Fogging Machine
Delhi	1200 liters	2.5 MT	-	-	10
Punjab	-	0.5 MT	-	-	5
Haryana	-	2.0 MT	100 MT	3.0 MT	12
Karnataka	-	1.5 MT	-	-	8
Tamil Nadu	-	3.0 MT	-	-	-
Uttar Pradesh	1000. liters	4.0 MT	-	-	-

## HIV/AIDS

1483. SHRI BIJOY HANDIQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have protested the decision of six gulf countries taken a year ago to prevent the entry of persons testing positive for HIV/AIDS into their work force organised and unorganised;

(b) if so, whether sections of industry based in a few Indian cities, particularly Mumbai, have stopped such pre-conditional tests; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Ministry of Health and Family Welfare has no information about the so called decision.

(b) and (c). Based on the information supplied by State Government of Maharashtra, no Mumbai based industries insist on pre-employment HIV test on workers in the organised and unorganised sectors.

## Auction of Gandhi Papers

1484. SHRI SRIBALLAV PANIGRAHI :  
SHRI MULLAPPALLY RAMACHANDRAN :  
SHRI R. SAMBASIVA RAO :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that certain papers of Mahatma Gandhi are proposed to be put to auction in London by some institution/persons;

(b) if so, the details thereof;

(c) whether the Government have taken any steps to stop the proposed auction of those papers and to acquire and preserve the same; and

(d) if so, the details of measures taken in this regard and the outcome thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) to (d). It came to the notice of the Government that Shri V. Kalyanam, a stenographer of Mahatma

Gandhi during 1944-48, was trying to put to auction certain papers/letters written by Mahatma Gandhi, through Phillips International Auctioneers and Vendors, London. Contact was accordingly made with Shri Kalyanam, Indian High Commission in London and Navajivan Trust, Ahmedabad to devise and undertake steps to prevent the auction.

A suit was filed by the Navajivan Trust in the High Court of Judicature at Madras seeking injunction against the auction of Mahatma Gandhi papers. The High Court issued interim injunction restraining the respondents/defendants or any one claiming or acting under them from in any manner dealing with or parting with the possession of Ganghiji's papers pending the disposal of the suit. The Court like-wise gave an interim injunction against infringement of the Copyrights of Navajivan Trust.

Taking note of the claim of Navajivan Trust on the papers, the Auctioneers decided to call off the auction which was due to be held on 14th November, 1996. According to the information available, these papers have since been handed over to the Indian High Commissioner in London.

## Objects of SAARC

1485. SHRI B.L. SHANKAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the progress made in achieving objects of SAARC by member countries during the last three years;

(b) whether there is any proposal to extend the scope of SAARC for establishing common market and common currency among the SAARC Nations; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) SAARC has registered significant progress in the last three years in areas of economic, technical and social cooperation, the three areas of it is primarily engaged in. In the economic field, the most important development has been the historic decisions to launch the South Asian Preferential Trading Arrangement (SAPTA) and to strive for a South Asian